से मुक्त कर दिये गये हैं। सरकार ने श्रौद्योगिक लाइसेंसों के लिए उद्योगों की 'प्रतिबन्धित' सूची को भी समाप्त कर दिया है। सरकार श्रायात नीति को, विशेषकर पूंजीगत सामान सम्बन्धी नीति को श्रौर भी उदार बना रही है/बनाने की सोच रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT/श्रीडोगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAMBHAI OZA): (a) Shri Satya Pal, inter alia, mentioned that there is scope to increase production of engineering industries.

(b) With a view to encourage production, Government have liberalised the licensing policy according to which units having an investment of less than Rs. one crore are exempted from licensing, subject to certain conditions. Government have also abolished and 'Banned' list of Industries for purpose of industrial licence. They are also taking/contemplating further liberalisation of import policy, particularly in respect of capital goods.]

BAN ON STRIKES ON NORTH EASTERN RAILWAY

- 54. SHRI T.V. ANANDAN: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:
- (a) whether it is a fact that an order banning strikes on the North Eastern Railway under the Essential Services Maintenance Act was promulgated by Government on the 18th April, 1971; and
- (b) if so, the results achieved thereby? THE MINISTER OF RAILWAYS/रेल मंत्री

THE MINISTER OF RAILWAYS/रेल मंत्री (SHRI K. HANUMANTHAIYA) : (a) Yes. (b) Railway staff posted in Garhara-

(b) Railway staff posted in Garhara-Barauni area suddenly struck work from 25-3-1971. The illegal stoppage continued even after an appeal was made by the Minister for Railways on 7th April, 1971. Therefore, a notification under the Essential Services Maintenance Act, 1968 was issued on 18th April, 1971 banning strikes on the North Eastern Railways as a preventive measure so that this illegal strike might not spread to other areas as also to enable effective action being taken against the persons, who were preventing the large body of willing workers through intimidation. The strike was called off on 27-4-1971.

PLAN FOR CONVERSION OF METRE GAUGE LINE INTO BROAD GAUGE

55. SHRI N.K. KRISHNAN: SHRI M.V. BHADRAM: DR. Z.A. AHMAD:

SHRI S.A. KHAJA MOHIDEEN : Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state :

- (a) whether it is a fact that Government have prepared a perspective plan for the conversion of metre gauge tracks into broad gauge in the country;
- (b) if so, what are the details thereof; and
 - (c) what is the esimtated cost of the plan?

THE MINISTER OF RAILWAYS/
रेल मंत्री (SHRIK. HANUMANTHAIYA):
(a) to (c) A perspective plan for the conversion to Broad Guage of about 3200 Kms. of some of the arterial high density metre gauge routes in the country in the next 10 to 15 years at a cost of about Rs. 230 crores has been prepared. A list of these sections is attached (See statement below). The lines to be actually converted and their order of priority will be finalised after surveys and economic studies are completed and the reports thereon are examined from all angles and conversion of the line is found to be justified.

STATEMENT

S. Name of Sections No.

- 1 Varanasi-Bhatni-Gorakhpur.
- 2 Barabanki-Gonda-Gorakhpur (including parallel B.G. line between Barabanki and Gonda).
- 3 Viramgam-Okha-Porbandar.
- 4 Guntakal-Bangalore (including parallel B.G. line between Guntakal and Dharmavaram).
- 5 Bongaigaon-Gauhati.

S. Name of Sections No.

- 6 Karur-Dindigul-Tuticorin (including new B.G. line between Karur and Dindigul and parallel B.G. line between Dindigul and Madurai and conversion of Madurai-Tuticorin-Maniyachi-Tirunelvelli).
- 7 Bhatni-Barauni-Katihar.
- 8 Samastipur-Raxaul *via* Muzaffarpur or Darbhanga.
- 9 Ernakulam-Quilon-Trivandrum.
- 10 Miraj-Londa-Hospet-Murmugao and Alnaver-Dandeli.

THANNEERMUKKOM BUND

- 56. SHRI B.V. ABDULLA KOYA: Will the Minister of IRRIGATION AND POWER/सिचाई ग्रीर विद्युत मंत्री be pleased to state:
- (a) whether it is a fact that the construction work at Thanneermukkom Bund is far behind the schedule; and
- (b) if so, what are the reasons therefor, and the details of the steps proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/शिवाई और विद्युत मंत्रालय में उपमंत्री (SHRI BAIJNATH KUREEL) : (a) Yes.

- (b) The delay is on account of the following reasons:
 - (i) Inadequate provision of funds by the State Government.
 - (ii) Defaulting of contractors.
 - (iii) Unforeseen technical problems.
 - (iv) Lack of special equipments like dredgers etc.

Senior officers from the Centre were deputed to go into the technical problems. They have since given their advice and the project is under progress now, and is expected to be completed by December, 1972.

CUTTACK-PARADEEP RAIL LINK

- 57. SHRI LOKANATH MISRA : Will the Minister of RAILWAYS/रेल मंत्री be pleased to state :
- (a) what is the number of sections into which the project on Cuttack-Paradeep rail link has been divided for execution;

- (b) whether satisfactory progress has been achieved in all the sections so far; and
- (c) whether the entire project is likely to be completed according to schedule; if not, the reasons therefor?

THE MINISTER OF RAILWAYS/रेल मंत्री (SHRI K. HANUMANTHAIYA) : (a) and (b) There are twelve reaches for execution of earth work on the Cuttack-Paradeep rail link and the work is progressing according to schedule.

- (c) Yes; the line is expected to be completed by the end of 1972.
 - 58. [Transferred to the 2nd June, 1971]
 - 59. [Transferred to the 3rd June, 1971]

PROTOTYPE FOR SMALL CAR

- 60. DR. BHAI MAHAVIR: Will the Minister of INDUSTRIAL DEVE-LOPMENT/श्रीशोगिक विकास मंत्री be pleased to state:
- (a) whether it is a fact that Shri Madan Mohan Rao was given 18 months by Government to produce the prototype of a small car;
- (b) if so, what is the time given to Shri Sanjay Gandhi for the same purpose;
- (c) whether any fresh applications have been received in the meantime for issue of letters of intent for the production of small car indigenously; and
- (d) if so, the details of the parties from whom such applications have been received?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT/क्रीशोगिक विकास मंत्रालय में उपमंत्री (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

- (b) Eighteen months.
- (c) and (d) An application under the Industries (Development and Regulation) Act, 1951 for the grant of an industrial licence for the manufacture of passenger cars has been received from Shri Sam Cherian, Quilon. The scheme is based on totally indigenous design and resources. The application is being processed.